



Government of Jammu and Kashmir  
Tourism Department: Civil Secretariat  
Srinagar/Jammu.

**Notification,**

Srinagar, the 17<sup>th</sup> May, 2018.

**SRO 212-** In exercise of the powers conferred by section 50 of the Jammu and Kashmir Registration of Tourist Trade Act, 1978 (Act No. IX of 1978), the Government of Jammu and Kashmir hereby directs that in rule 3, of the Jammu and Kashmir Tourist Trade Rules, 1979, in clause (iv), after sub-clause (m), the following clauses shall be added; namely,-

- |                     |  |
|---------------------|--|
| "(n) Golf Cart Ride | Rs. 60/- per person for 1 km ride        |
| (o) Hot air Balloon | Rs. 350/- per person for a single ride." |

**By Order of the Government of Jammu and Kashmir.**

*R. Sampheal*

(Rigzian Sampheal) IAS  
Secretary to the Government  
Tourism Department

TSM/TT-Act/27/2009(Part 2<sup>nd</sup>)

Dated: 17.05.2018

Copy for information and necessary to the:-

01. All Administrative Secretaries to Government.
02. Principal Secretary to Hon'ble Chief Minister.
03. Divisional Commissioner, Jammu/Kashmir.
04. All Head of Departments.
05. Director Information, J&K Srinagar. He is requested to get the contents of the notification published in the leading local newspapers both at Srinagar/Jammu.
06. All Deputy Commissioners.
07. Director Tourism Jammu/Kashmir
08. Chief Executive Officer, \_\_\_\_\_ Development Authority.
09. OSD to Hon'ble Tourism Minister for information of the Hon'ble Minister.
10. General Manager, Government Press J&K, Srinagar with the request to kindly publish the above notification in the next issue of Government Gazette.
11. Special Assistant to Hon'ble Minister of State for Tourism for information of Hon'ble Minister of State.
12. Private Secretary to Secretary to Govt., Tourism Department.
13. Stock file.